

collected and will be laid on the Table of the House

Co-operative Group Housing Societies

2454 SHRI PROBIN DEKA Will the Minister of URBAN DEVELOPMENT be pleased to state

(a) whether about 400 Co-operative Group Housing Societies of Delhi were asked to deposit the first instalment of land money recently,

(b) if so, the number of societies out of them deposited the same,

(c) whether they have been asked to deposit the second instalment of land money,

(d) if not, the reasons therefor,

(e) whether the Delhi High Court is suerl orders to prepare a fresh list of such societies for allotment of land, and

(f) if so, the progress made in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M ARUNACHALAM) (a) and (b) 227 group housing societies were issued demand letters in January, 91 for depositing 50% premium of land However only 22 societies deposited the prescribed premium. Another 187 societies deposited premium of differng amount but less then 50% demanded 18 societies did not deposit any premium

(c) and (d) The allotment on the basis of which demand for payment of premium was made, was set aside by the Delhi High Court vide its order dated 10 5 91

(e) and (f) The Delhi High Court in its order cited above had directed the Registrar

of Co-operative Societies to prepare a fresh list The Registrar of Co-operative Societies had furnished a fresh list of 400 societies to DDA in June, 91 however, the orders of the Delhi High Court have been challenged in the Supreme Court and the matter is sub-judice

CPWD Office at Madhopur

2455 PROF PREM DHUMAL Will the Minister of URBAN DEVELOPMENT be pleased to state

(a) whether Hamirpur and some other districts of Himachal Pradesh are at present attached with Madhopur (Jammu and Kashmir) office of the Centra Public Works Department,

(b) if so, whether the Government propose to attach these districts with Shimla(H P) office of CPWD to ensure bet ter co-ordination and

(c) if not the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M ARUNACHALAM) (a) Hamirpur, Mandi and Kangra Districts of Himachal Pradesh are attached to Madhopur Central Division, Central P W D

(b) and (c) Hamirpur, Mandi and Kangra Districts of Himachal Pradesh are attached to Madhopur Central Division, Central P W D

(b) and (c) There is no proposal to attach these Districts to Shimla Central Division, Central P W D since the present arrangement is satisfactory

Achievements under N R E.P. in Orissa

2456 DR KARTIKESWAR PATRA Will the PRIME MINISTER be pleased to state